

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 236
393/241-242/ND/2018

IN THE MATTER OF:

Sh. Ajay Kuamr Gupta & Ors.

... Applicant/Petitioner

Versus

M/s. G. S. Sales Pvt. Ltd. & Ors.

... Respondent

Under Section: 241-242

Order delivered on 01.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Shruti Gupta, & Adv. Rahul

For the Respondent : Adv. Atul Sharma, Ad. Kritya Sinha R-4

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT OFFICER)